

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

1

C.P. (IB)/208(MB)2024

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **01.04.2024**

NAME OF THE PARTIES:

Indian Bank

Vs

Varun Sudhir Gupta

SECTION: 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Tejasvi Dalvi, Ld. Counsel for the Financial Creditor present through VC. No representation on the part of the Personal Guarantor.
2. Counsel seeks two weeks' time for filing proof of service.
3. At the request of Counsel, the matter is adjourned to **03.05.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)